GOVERNMENT OF INDIA MINORITY AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2090 ANSWERED ON:06.12.2012 CONTRIBUTION OF STATES IN EQUITY OF NMDFC Vishwanath Shri Adagur H

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether all the States have contributed towards the equity of National Minority Development and Finance Corporation (NMDFC);
- (b) if not, the reasons therefor along with the names of the States which have not contributed their share of equity; and
- (c) the steps taken by the Union Government to persuade the non-paying States to contribute their share so that minority beneficiaries of these States are not deprived of availing loans from NMDFC?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI NINONG ERING)

- (a) & (b): No, Madam. The following States/Union Territories (UTs) have not provided their share of equity:-
- S. No. Name of State/UT Due Share of equity (Rs. in lakh)
- 1. Arunachal Pradesh 76.40
- 2. Goa 93.34
- 3. Meghalaya 357.39
- 4. Sikkim 40.56
- 5. Andaman & Nicobar 22.33
- 6. Daman & Diu 3.28 7 Lakshadweep 12.03

The Government of Lakshadweep has requested for exemption from their share of contribution towards the equity of NMDFC citing that the entire Muslim population is classified as Scheduled Tribe in the Union Territory and are availing benefits from National Scheduled Tribe Finance & Development Corporation (NSTFDC) and Ministry of Tribal Affairs. The other State Governments/UT Administrations have not assigned any reasons for non contribution in the equity.

(c): Letters have been written by the Minister for Minority Affairs to the Chief Ministers of the States and UTs urging them to contribute their share in the equity of NMDFC. The matter is raised in various meetings convened by the Ministry of Minority Affairs with the State Government officials and State Channelising Agencies (SCAs). In June 2012, the matter was raised in National Conference convened by the Ministry of Minority Affairs with the State Government officials. This is also followed up regularly by NMDFC through letters and visits to the respective States/UTs.